

**GOVERNMENT OF INDIA
MINISTRY OF HEALTH AND FAMILY WELFARE
DEPARTMENT OF HEALTH AND FAMILY WELFARE**

**LOK SABHA
UNSTARRED QUESTION NO. 3507
TO BE ANSWERED ON 16TH MARCH, 2018**

SCHOOL HEALTH PROGRAMME

3507. SHRI RAGHAV LAKHANPAL:

Will the Minister of **HEALTH AND FAMILY WELFARE** be pleased to state:

- (a) the details of the School Health Programmes being implemented by the Government along with the details of the funds allocated/released and utilized for this purpose during each of the last three years and the current year, State/UT-wise; and
- (b) the mechanism put in place to monitor and evaluate the said programmes?

**ANSWER
THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND
FAMILY WELFARE
(SMT. ANUPRIYA PATEL)**

(a) & (b): Under National Health Mission, the Government of India is implementing Rashtriya Bal Swasthya Karyakram (RBSK) from 2013, for screening of all the children from 0-18 years of age including school children for 4 D's i.e. defects, Deficiencies, development delays including specific diseases for 30 selected health conditions.

The child health screening services is being provided through dedicated mobile health teams placed in every block. Under this programme children enrolled in Government and Government aided schools from class 1st to class 12th are screened once a year. The teams screen children in the age group 0 – 6 years at Anganwadi centers twice a year.

Children identified with these conditions are provided free treatment including surgery under National Health Mission. The programme is regularly monitored under National Health Mission through quarterly review of reports, field visits and periodic meeting with state nodal officers

As reported by State/UTs financial allocation and expenditure incurred under Rashtriya Bal Swasthaya Karyakram in last three years and in the current year is **annexed**.

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Annexure

State/ UT wise financial allocation and utilisation, RBSK

Sl. No	States/UTs	2014-15, as on March, 2015		2015-16, as on March, 2016		2016-17, as on March, 2017		2017-18, as on December, 2017	
		Approvals (Rs in Lakhs)	Utilisation (Rs in Lakhs)	Approvals (Rs in Lakhs)	Utilisation (Rs in Lakhs)	Approvals (Rs in Lakhs)	Utilisation (Rs in Lakhs)	Approvals (Rs in Lakhs)	Utilisation (Rs in Lakhs)
1	Bihar	5850.13	9.92	8739.89	5,715.06	9337.41	7133.06	10,527.98	3,862.34
2	Chhattisgarh	3507.36	1641.46	3880.9	2,481.44	5229.10	3202.34	5,605.38	2,050.25
3	Himachal Pradesh	927.2	543.86	1688.38	442.33	2435.57	1350.75	2,401.82	947.63
4	Jammu & Kashmir	4459.11	1411.83	4656.04	3,857.37	4272.28	3605.88	4,844.56	2,785.58
5	Jharkhand	3500.73	0	2792.19	518.24	1755.88	600.38	3,835.75	471.27
6	Madhya Pradesh	8518.67	3925.12	13354.13	8,200.59	14526.32	9042.58	12,764.38	7,977.52
7	Odisha	7248.75	3957.82	8307.39	6,302.50	7651.66	7022.39	8,128.63	4,850.20
8	Rajasthan	2427.77	9.6	6871.45	547.37	5839.08	3534.44	6,843.08	3,036.73
9	Uttar Pradesh	19793.59	14881.12	24709.61	18,602.70	27454.25	20518.50	26,285.86	12,439.31
10	Uttarakhand	3523.09	2088.81	3390.78	2,933.50	3410.24	3022.17	3,188.94	912.58
11	Arunachal Pradesh	709.5	112.94	750.75	600.03	738.69	395.66	1,037.36	324.88
12	Assam	7764.47	1507.69	6944.39	3,949.67	8059.36	5036.46	7,869.22	3,094.80
13	Manipur	854.99	78.57	1745.97	374.06	1912.27	416.55	947.60	533.80
14	Meghalaya	1092.03	87.53	1110.11	995.85	1168.88	744.78	1,407.82	667.03
15	Mizoram	621.97	271.02	924.34	411.42	964.04	382.31	1,086.84	356.51
16	Nagaland	458.82	115.34	439.73	119.99	512.63	205.04	583.54	20.45
17	Sikkim	151.54	65.15	268.7	103.18	248.39	72.90	263.97	38.13
18	Tripura	324.77	55.73	604.66	213.78	660.06	290.54	558.87	363.33
19	Andhra Pradesh	5197.92	423.9	3789.36	810.60	7382.99	395.66	6,804.34	463.29
20	Telangana	3189.78	0	4184.78	311.35	3356.00	2447.01	5,261.30	1,097.94
21	Goa	293.76	116.12	312.69	163.20	272.97	144.87	265.90	126.05
22	Gujarat	7790.62	2863.75	9072.04	6,542.49	13229.55	12285.10	22,284.63	7,565.65
23	Haryana	3801.79	2028.18	3203.92	2,921.99	2932.25	2215.30	3,423.90	1,900.53
24	Karnataka	6460.84	3308.2	5991.94	4,513.89	6322.47	5306.68	7,982.87	5,321.68
25	Kerala,	4195.54	751.79	4097.35	3,367.51	4031.09	4329.13	5,998.97	3,302.03
26	Maharashtra	15145.68	7157.76	12799.26	9,712.71	16626.38	9406.18	15,902.98	11,317.84
27	Punjab	3782.49	591.04	3749.24	3,194.15	3401.51	2786.25	3,426.59	1,599.63
28	Tamilnadu	4715.59	0	4389.05	2,418.02	8772.83	8469.27	9,628.06	4,898.79

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29	West Bengal	11346.21	4682.81	11799.49	8,682.96	10653.77	10833.53	10,090.08	6,132.04
30	Andaman & Nicobar	154.05		208.29	45.66	189.84	90.13	172.57	39.05
31	Chandigarh	171.11	121.31	207.63	0.00	163.66	0.00	173.93	83.89
32	Dadra & Nagar Haveli	205.84	0	201.55	120.08	222.03	105.31	155.59	77.83
33	Daman	102.26	91.3	114.09	39.26	102.83	51.14	117.31	29.08
34	Delhi	19.92	0		0.00	973.04	0.00	2,421.86	0.00
35	Lakshadweep	18.8	0.45	25.4	1.91	26.17	0.48	23.70	0.00
36	Puducherry	81.58		86.18	55.04	121.06	75.37	109.51	40.76
India		1384.08 Crores	529 Crores	1554.12 crores	992.7crores	1749.57 crores	1255.18 crores	1924.26 crores	887.28 crores